

8

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 121/9/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017**

Name of the Company: Windson Chemical Pvt Ltd.
V/s.
Silicon Jewel industries Pvt Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Jaimin R. Dave	Advocate	Petitioner	<i>Jaimin</i>
2.	HIMA PATEL	ADV ON BEHALF of PUJ Associate.	Respondent	<i>H Patel</i>

ORDER

Learned Advocate Mr. Jaimin Dave present for Operational Creditor/ Petitioner.
Learned Advocate Ms. Hima Patel i/b Puj Associates present for Respondent.

Both sides counsels represented that the matter is settled and the settlement terms will be filed.

List the matter on 02.11.2017.

Manu
MANORAMA KUMARI
MEMBER JUDICIAL

B. Raveendra Babu
BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 26th day of October, 2017.